

| PRAECIPE DETAILS | | | | |
|---|-----------|---|------------------|-------------------------------|
| COURT ROOM – 46 | | | | |
| CORAM- THE CHIEF JUSTICE AND SHRI SANDEEP MARNE, J. | | | | |
| DATE – 04/07/2025 | | | | |
| Sr.No. | AS/ OS | CASE NO | NAME OF ADVOCATE | Circulation Granted For |
| 1 | AS | WPST/22619/25 | C. K. LEGAL | 08/07/25 |
| 2 | AS | WPST/17215/25 | PRADEEP MISHRA | 11/07/25 |
| 3 | AS | WP/14384/24 A/W WP/13413/24 | SURYAJEET CHAVAN | 15/07/25 |
| | AS | PILST/22677/25 | VRUSHALI MAINDAD | 14/07/25 |
| 4 | AS | PIL/14/25 | RAJU GUPTA | 15/07/25 |
| 5 | AS | PIL/66/24 | VINAYAK GADEKAR | 17/07/25 |
| 6 | AS | PIL/147/23 | AKSHAY PAWAR | 16/07/25 |
| 7 | AS | PIL/197/23 | LOKESH ZADE | 18/07/25 |
| 8 | AS | PIL/116/23 | ARCHANA SHELAR | 18/07/25 |
| 9 | AS | IA(L)/21719/25 IN PIL/94/23 | ISHA BAFNA | 24/07/25 |
| 10 | AS | PILST/12033/23 | AKSHAY PAWAR | 25/07/25 |
| 11 | AS | CAW/2719/12 IN WP/3576/08 A/W WP/4859/10 A/W PIL/139/11 A/W PIL/44/22 | PRAKASH SHENAI | 28/07/25 |
| 12 | OS | WP(L)/20106/25 | PDS LEGAL | 10/07/25 |
| 13 | OS | PIL/1/25 | PRAGYA MISHRA | 10/07/25 |
| 14 | OS | ARBI. APPEAL(L)/ 20093/25 IN ARBI. PETITION/ 175/25 | HN LEGAL ADV. | 10/07/25 |